

HIGH COURT OF KARNATAKA, BENGALURU

June 10, 2020

NOTICE

In view of the fact that a police constable attached to XI Additional Chief Metropolitan Magistrate, Mayo Hall unit, Bengaluru has been tested positive for corona virus on June 10, 2020, in order to sanitize the entire premises of the Mayo Hall Court Complex, all the appointments granted to the members of the Bar for physical filing, payment of court fee, process fee etc., including physical hearing shall stand cancelled in all the Courts in Mayo Hall unit at Bengaluru, **on Thursday, June 11, 2020 and Friday, June 12, 2020. No one shall enter the entire Mayo Hall Complex on those days.**

However, the Principal City Civil & Sessions Judge, Bengaluru shall ensure that in case of urgency, the matters be heard only through video conferencing.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(Rajendra Badamikar)
Registrar General